

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-37/2013/13360/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 15th December, 2022.

Sub: **Casual leave.**

Ref:- No. DJK.1824 dtd. 15.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2022 with station leave permission, from the evening of 15.12.2022 till the morning of 19.12.2022.** The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the Asstt. Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/13361/ A dated

> 15-12-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]